

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION No. 1331  
TO BE ANSWERED ON 11.02.2019

**Appointment of Professors**

**1331. SHRIMATI SANTOSH AHLAWAT:  
SHRI RAJESH KUMAR DIWAKER:  
SHRI R. DHRUVA NARAYANA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that University Grants Commission has put a ban on the appointment of Professors and Lecturers in the country and if so, the details thereof;
- (b) whether the Government has any plan to open the recruitment of Lecturers/ Professors in the country for the Universities and if so, the details thereof; and
- (c) whether it is a fact that there is an acute shortage of Lecturers/Professors in various Universities of the country and if so, the University-wise details thereof along with the action taken or to be taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)

(a) to (c): The recruitment of faculty was being done based upon clause 6(c) and 8(a)(v) of University Grants Commission (UGC) guidelines, 2006 which prescribe that the cadre or unit for determining reservation roster points should be 'University/college' and not "Department/subject'.

The Hon'ble Allahabad High Court in its order of C.M.W.P.No.43260 of 2016 dated 07-04-2017 quashed this Guideline. Implementation of these orders could lead to reduction in the posts to be reserved for Scheduled Castes, Scheduled Tribes and Other Backward Classes in Universities. An Inter-Ministerial Committee was, therefore, constituted to examine the issue. On the recommendations of the Inter- Ministerial Committee and after consulting the Law Ministry, the UGC and the Ministry filed separate SLPs on 12-04-2018 and 16-04-2018 respectively before the Hon'ble Supreme Court of India.

Meanwhile, in view of the matter being sub-judice, directions were issued by the UGC to the Higher Educational Institutions to postpone the recruitment process, if it is already underway.

The Hon'ble Supreme Court dismissed the SLPs of MHRD and UGC on 21.01.2019. A review petition is being contemplated in the matter in consultation with the Attorney General of India.

The detailed statement of vacant teaching posts in various Central Universities, under purview of UGC, is at Annexure. Further, as per UGC Regulations on Minimum Qualification for appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education 2018, Universities are permitted to appoint adjunct faculty. Moreover, Central Universities are adopting different methods/processes to address the problem of faculty shortage which inter-alia, include hiring ad-hoc faculty, guest faculty, contract faculty and re-employed in order to ensure that studies of students are not adversely affected.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1331 FOR 11.02.2019 ASKED BY SHRIMATI SANTOSH AHLAWAT, SHRI RAJESH KUMAR DIWAKER AND SHRI R. DHRUVA NARAYANA, HON'BLE MEMBERS OF PARLIAMENT REGARDING APPOINTMENT OF PROFESSORS.

S. No.	Name of the State/UT	Name of University	Total Number of Vacant Posts
1.	TELAGANA	MAULANA AZAD NATIONAL URDU UNIVERSITY	100
2.		UNIVERSITY OF HYDERABAD	131
3.		THE ENGLISH & FOREIGN LANGUAGES UNIVERSITY	46
4.	CHHATTISGARH	GURU GHASIDAS VISHWAVIDYALAYA	218
5.	DELHI	UNIVERSITY OF DELHI	833
6.		JAMIA MILLIA ISLAMIA	172
7.		JAWAHARLAL NEHRU UNIVERSITY	324
8.	MADHYA PRADESH	DR. HARISINGH GOUR VISHWAVIDYALAYA	158
9.		INDIRA GANDHI NATIONAL TRIBAL UNIVERSITY	85
10.	MAHARASHTRA	MAHATMA GANDHI ANTARRASHTRIYA HINDI VISHWAVIDYALAYA	34
11.	PUDUCHERRY	PONDICHERY UNIVERSITY	151
12.	UTTARAKHAND	HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY	196
13.	UTTAR PRADESH	ALIGARH MUSLIM UNIVERSITY	398
14.		BANARAS HINDU UNIVERSITY	585
15.		BABASAHEB BHIMRAO AMBEDKAR UNIVERSITY	38
16.		UNIVERSITY OF ALLAHABAD	532
17.	WEST BENGAL	VISVA BHARATI	170
18.	BIHAR	CENTRAL UNIVERSITY OF SOUTH BIHAR	85
19.		MAHATMA GANDHI CENTRAL UNIVERSITY	71
20.	GUJARAT	CENTRAL UNIVERSITY OF GUJARAT	68
21.	HARYANA	CENTRAL UNIVERSITY OF HARYANA	151
22.	HIMACHAL PRADESH	CENTRAL UNIVERSITY OF HIMACHAL PRADESH	113
23.	JAMMU & KASHMIR	CENTRAL UNIVERSITY OF JAMMU	63
24.		CENTRAL UNIVERSITY OF KASHMIR	101
25.	JHARKHAND	CENTRAL UNIVERSITY OF JHARKHAND	75
26.	KARNATAKA	CENTRAL UNIVERSITY OF KARNATAKA	101
27.	KERALA	CENTRAL UNIVERSITY OF KERALA	39
28.	ODISHA	CENTRAL UNIVERSITY OF ORISSA	137
29.	PUNJAB	CENTRAL UNIVERSITY OF PUNJAB	62
30.	RAJASTHAN	CENTRAL UNIVERSITY OF RAJASTHAN	94
31.	TAMIL NADU	CENTRAL UNIVERSITY OF TAMIL NADU	72
32.	ASSAM	ASSAM UNIVERSITY	85
33.		TEZPUR UNIVERSITY	37
34.	ARUNACHAL PRADESH	RAJIV GANDHI UNIVERSITY	34
35.	MANIPUR	MANIPUR UNIVERSITY	126
36.	MEGHALAYA	NORTH EASTERN HILL UNIVERSTIY	129
37.	MIZORAM	MIZORAM UNIVERSITY	82
38.	NAGALAND	NAGALAND UNIVERSITY	69
39.	SIKKIM	SIKKIM UNIVERSITY	71
40.	TRIPURA	TRIPURA UNIVERSITY	105
		<b>Total</b>	<b>6141</b>